



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.199/2019 in O.A. No.4676/2014

This the 6th day of January 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Mohd. Yameen
S/o late Mohd. Yaqub
Aged about 63 years, retd.
r/o 1597/III, Pataudi House
Darya Ganj, New Delhi – 110 002

..Applicant
Versus

1. Union of India through
Its Secretary
Ministry of Human Resources Development
Shastri Bhawan, New Delhi
2. University Grants Commission
Bahadur Shah Zafar Marg
New Delhi
Through its Secretary

..Respondents

ORDE (in circulation)

Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 10.10.2019 in O.A. No.4676/2014. The file is circulated and we have perused the entire record carefully. All the points urged by the applicant were dealt with in the order in the O.A. and it is not mentioned that any plea raised by him was not taken into account by the Tribunal while deciding the O.A.

2. We do not find any merit in the R.A. and it is accordingly rejected in circulation.



(Mohd. Jamshed)
Member (A)

/sunil/

(Justice L. Narasimha Reddy)
Chairman